

(b) if so, the details thereof; and

(c) the time by which it is likely to be telecast?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir. At present, Government has no such proposal.

(b) and (c) Do not arise.

Attachment of special Bogie with Patna-New Delhi Bound Superfast Train

2921. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received suggestions about attaching a special bogie with Patna-New Delhi bound Superfast train for the purpose of going to Surat;

(b) if so, the details thereof;

(c) whether the Government have taken any action in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d) Some representations have been received including from Shri S.D Singh, President, Bihar Vikas Parishad, Surat regarding provision of bogies for Patna from Surat. No separate bogies are proposed. However, it has been decided to introduce a weekly Express between Surat and Patna in 1997-98.

Gauge Conversion

2922. SHRI DILEEP SANGHANI :
SHRI SHANTILAL PARSOTAMDAS PATEL :
SHRI SANAT MEHTA :
SHRI DINSHA PATEL :
SHRIMATI BHAVNABEN DEVRAJ BHAI
CHAKHALIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey has been conducted to extend Rajkot-Veraval railway line proposed for conversion into broad gauge line, upto Kodinar, for conversion of Gandhidham-Bhuj metre gauge line into broad gauge line and for conversion of Surendranagar-Bhavnagar metre gauge line into broad gauge line and its extension upto Pipavav via Alamy;

(b) if so, the details thereof, project-wise;

(c) the funds allocated for each of these projects during 1997-98;

(d) whether the conversion work of Rajkot-Veraval rail line is running behind the schedule;

(e) if so, the reasons therefor; and

(f) the steps taken/proposed to be taken to accelerate the progress?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) and (c) The project-wise details are as under :

	Project	Cost (in crs.)	Proposed Funds for 97-98	Status
1.	Rajkot-Veraval and its extension upto Kodinar (185 km.)	100.00	13.00	Work is in progress and is targetted to be completed by 31.12.99
2.	Gandhidham-Bhuj (58 Km.)	42.30	02.12	Work is in progress and is targetted to be completed by 31.12.98
3.	Surendranagar-Bhavnagar, Dholra-Dhasa-Mahuva and its extension upto Pipavav (385 Km.)	337.00	0.01	Work would be started shortly and would be completed during IXth Plan period.

(d) Yes, Sir.

[Translation]

(e) Main reasons for delay are constraints of resources and relatively low operational priority of the line.

(f) In 1997-98 adequate funds have been provided for accelerating the work of this project.

Local Call Facilities

2923. SHRI DINESH CHANDRA YADAV : Will the Minister COMMUNICATIONS be pleased to state:

(a) the criteria under which neighbouring cities of Delhi

such as Gurgaon, Faridabad, Bahadurgarh, Ghaziabad etc. are linked with Delhi through the local call;

(b) whether these norms are not applicable for Sharsa-Madhepura and Saharsa-Supaul in Bihar;

(c) If so, the details thereof; and

(d) If not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The interdialling call facility at 180 seconds pulse between Delhi-Gurgaon, Delhi-Faridabad, Delhi-Bahadurgarh, Delhi-Ghaziabad etc. have been extended as telephone systems of Gurgaon, Faridabad, Bahadurgarh and Ghaziabad share common boundary with Delhi Telephone system.

(b) to (d) No Sir. The criteria as at (a) above is not applicable because Telephone systems of Madhepura and Supaul do not share common boundary with Saharsa Telephone system.

[English]

Infrastructural facilities on Kurla and Bandra Railway Terminus

2924. SHRI MADHUKAR SARPOTDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that no infrastructural facilities have been provided at Kurla Railway Terminus and Bandra Railway Terminus in Central and Western Railways respectively, for travelling public; and

(b) if so, the steps taken/proposed to be taken by the Government to provide above mentioned facilities including proper approach roads?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) The information is being collected and will be laid on the Table of the House.

Construction of Over Bridges

2925. KUMARI MAMATA BANERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) the details of foundation stones laid for construction of railways flyover, the status of work on each of such flyovers and the flyovers which have been inaugurated by the Railway Minister during 1994-95, State-wise; and

(b) whether it is compulsory to invite the local MLAs and MPs in such inauguration programmes?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Foundation

Stone of only one Road Over Bridge at Fatuah on 16.2.97 in Bihar was laid by Railway Minister where State Govt. has yet to acquire land to start construction.

(b) Railway have instructions to invite local MALs & MPs during such functions.

[Translation]

Provision of both sides exit at Old Delhi Railway Station

2926. SHRI JAI PRAKASH AGARWAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "*Pata nahin Purani Delhi Station ka Doosra Nikas Dwar Kab Banega*" appearing in the daily "*Dainik Jagran*", New Delhi edition, dated December 29, 1996;

(b) if so, the reaction of Government thereto;

(c) whether the Government have formulated any scheme in this regard;

(d) if so, the details thereof including its estimated cost; and

(e) if not, the step taken/proposed to be taken by the Government to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d) The work of 2nd entry to Delhi Jn. Railway Station was sanctioned in 1995-96 at a cost of Rs. 1.24 cr. The work is in full swing and is likely to be completed by 30.06.1997.

(e) Does not arise.

[English]

Permit of Vehicles to come up to Tarmac of Airports

2927. SHRI G. M. BANATWALLA : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government of Maharashtra has approached the Union Government or the National Airport Authority to permit its certain categories of vehicles to come the tarmac of the airports;

(b) if so, details of the proposal received;

(c) the reaction of the Government thereon; and

(d) the present rules regarding the categories of vehicles allowed upto the tarmac?